

(5) Assistant Commissioners of Police (Operation cells) in districts have been details to supervise the trial of cases and furnish periodical report in each case.

(6) All the IOs are regularly briefed/directed to expedite the investigation "and file the cases to court without delay and within the stipulated period of 90 days.

**Statement**

Number of Cases    Persons Arrested

Reported	Cancelled	Solved	Challaned in the Court	Pending Trial	Pending Investi- gation
539	10	399	254	254	275
					841

**Issuance of Fake citizenship certificates to Bangladeshi Nationals**

352. SHRIMATI KAMLA SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a substantial number of Bangladeshi nationals having MBBS degrees have been issued fake citizenship certificates to secure jobs in the country by certain officials in the border districts;

(b) if so, the details thereof;

(c) the outcome of the inquiry conducted by Government into the matter; and

(d) the action taken by Government against the officials involved in the racket?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI MOHD. MAQBOOL DAR): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

**Corporatisation of Port Trust**

353. SHRI JAYANT KUMAR MALHOUTRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that inefficiency of port operations is causing congestion in ports thereby hampering exports;

(b) if so, the steps being taken to create adequate berthing and cargo handling capacities;

(g) whether there is any proposal under the Ministry's consideration to corporatise port trust; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENAKATRAMAN): (a) and (b) It is a fact that certain major ports in the country are experiencing congestion due to capacity constraints. As against the assessed capacity of 177 million tonnes, the major ports are currently handling approximately 215 million tonnes of cargo. 8th plan schemes under implementation, when completed, will result in the creation of an additional capacity of 47 million tonnes. Rapid expansion of port capacity will be given high priority during the 9th plan period both through plan funding and private sector participation.

(c) and (d) At present, there is no proposal under consideration for corporatisation of ports.

**Feasibility Studies on Super National Highways**

354. MISS SAROJ KHAPARDE: Will the Minister of SURFACE TRANSPORT be pleased to state: